FORM - A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIGHTNIGHT INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Brightnight India Private Limited
2.	Date of Incorporation of Corporate Person	30/08/2019
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Delhi I
4.	Corporate Identity Number ~~/ Limited Liability Identity~~ Number of Corporate Person	U82990DL2019FTC354507
5.	Address of the Registered Office ~~and Principal Office~~ (If Any) Of Corporate Person	E-7/12 Basement Malviya Nagar New Delhi, South Delhi, New Delhi, Delhi, India, 110017
6.	Liquidation Commencement Date of Corporate Person	24.10.2026
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	24.11.2026

Notice is hereby given that M/s. Brightnight India Private Limited has commenced voluntary liquidation on 24.10.2026.

The stakeholders of M/s. Brightnight India Private Limited are hereby called upon to submit proof of their claims, on or before 24.11.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 26.10.2026
Place: Bangalore

KONDISETTY KUMAR DUSHYANTHA * IP No.: IBBI/IPA-002/IP-N00237/2017-18/10688 * INSOLVENCY PROFESSIONAL, BENGALURU

Kondisetty Kumar Dushyantha
Liquidator

FORM - A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIGHTNIGHT INDIA PRIVATE LIMITED

1	Name of Corporate Person	**BRIGHTNIGHT INDIA PRIVATE LIMITED**
2	Date of Incorporation of Corporate Person	30.08.2019
3	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Delhi I
4	Corporate Identity Number / ~~Limited Liability Identity~~ Number of Corporate Person	U82990DL2019FTC354507
5	Address of the Registered Office ~~and Principal Office (If Any)~~ of Corporate Person	E-7/12 Basement Malviya Nagar New Delhi, South Delhi, New Delhi, Delhi, India, 110017
6	Liquidation Commencement Date of Corporate Person	24.10.2026
7	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	**Kondisetty Kumar Dushyantha** # 337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: **080 26560400** Registration No.: **IBBI/IPA-002/IP-N00237/2017-18/10688**
8	Last Date for Submission of Claims	24.11.2026

Notice is hereby given that M/s. Brightnight India Private Limited has commenced voluntary liquidation on 24.10.2026.
The stakeholders of M/s. Brightnight India Private Limited are hereby called upon to submit proof of their claims, on or before 24.11.2026 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.
Submission of false or misleading proof of claim shall attract penalties.

Date: 26.10.2026
Place: Bangalore

Kondisetty Kumar Dushyantha
Liquidator

फॉर्म–ए
सार्वजनिक घोषणा
(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनयमन, 2017 के विनयम 14 के अधीन)

ब्राइटनाइट इंडिया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ हेतु

1.	कॉर्पोरेट व्यक्ति का नाम	**ब्राइटनाइट इंडिया प्राइवेट लिमिटेड**
2.	कॉर्पोरेट व्यक्ति के गठन की तिथि	30-08-2019
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/ पंजीकृत है	कम्पनी रजिस्ट्रार दिल्ली।
4.	कॉर्पोरेट पहचान संख्या / कॉर्पोरेट व्यक्ति देयता पहचान सं.	U82990DL2019FTC354507
5.	कॉर्पोरेट व्यक्ति के पंजीकरण कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	ई–7/12 बेसमेंट मालवीय नगर नई दिल्ली, दक्षिण दिल्ली, नई दिल्ली, दिल्ली, भारत, 110017
6.	कॉर्पोरेट व्यक्ति के परिसमापन प्रारंभ की तिथि	24.10.2026
7.	परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या	कोंडिसेट्टी कुमार दुष्यंत 337, अशोक स्तंभ, 5वीं मंजिल, तीसरा क्रॉस जयनगर, । ब्लॉक, बैंगलोर–560011 ई–मेल: dushyanthak@gmail.com फोन नं. 080 26560400 पंजीकरण सं. IBBI/IPA-002/IP-N00237/2017-18/10688
8.	दावे प्रस्तुत करने की अंतिम तिथि	24.11.2026

एतद्द्वारा सूचित किया जाता है कि ब्राइटनाइट इंडिया प्राइवेट लिमिटेड ने 24.10.2026 को स्वैच्छिक परिसमापन शुरू कर दिया है।

ब्राइटनाइट इंडिया प्राइवेट लिमिटेड के सभी हितधारकों को सूचित किया जाता है कि वे अपने दावों का प्रमाण 24 नवम्बर 2026 को या उससे पहले, मद संख्या 7 के सामने दिए गए पते या ईमेल पर परिसमापक को प्रस्तुत करें।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यम से अपने दावों का प्रमाण प्रस्तुत करेंगे। अन्य सभी हितधारक व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से दावों का प्रमाण प्रस्तुत कर सकते हैं।

दावे के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

तिथि: 26.10.2026
स्थान: बैंगलोर

कोंडिसेट्टी कुमार दुष्यंत
परिसमापक